

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 18-02-2019

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.224 of 2016 (SZ)	<p style="text-align: center;">Meenava Thanthai K.R.Selvaraj Kumar Meenava Nala Sangam, Rep.,by its President M.R.Thiyagarajan, Chennai – 600 013</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Chief Secretary, Government of Tamil Nadu, Secretariat, Chennai and 6 others</p>	<p style="text-align: center;">M/s. K.Mageshwaran Counsel for Applicant</p> <p style="text-align: center;">M/s. E.Manoharan for R1,R2,R3 & R5 M/s.H.Yasmeen Ali for R4 & R6 M/s.D.Edwin Yovanraj for R7</p>	01-04-2019
2	Application No. 01 of 2017(SZ)	<p style="text-align: center;">R.L.Srinivasan Chennai</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">Union of India Through the Secretary, MoEF & CC, New Delhi And 4 others</p>	<p style="text-align: center;">M/s.Ritwick Dutta Counsel for Applicant</p> <p style="text-align: center;">M/s. Me.Saraswathy for R1 M/s. H.Yasmeen Ali for R2 M/s. E.Manoharan for R4</p>	01-04-2019
3	Application No.164 of 2017 (SZ)	<p style="text-align: center;">M.Dhamotharan Tiruppur</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Secretary to Government Environment & Forest Department, Government of Tamil Nadu, Secretariat, Chennai And 5 others</p>	<p style="text-align: center;">M/s. Taaur Associates Counsel for Applicant</p> <p style="text-align: center;">M/s. E.Manoharan for R1, R2, R4 , R5 M/s. Rita Chandrasekar for R3 M/s. Srinivas for R6</p>	01-04-2019

4	Appeal No.46 of 2016(SZ)	Uma Maheshwar Dahagama, Telengana. Vs Union of India, Through the Secretary, MoEF & CC, New Delhi & 2 others	M/s.A.Yogeshwaran Counsel for Appellant M/s. Syed Nurullah Sheriff for R1 M/s. T.Sai krishnan for R2 M/s. King & Patridge for R3	01-04-2019
5	Appeal No.18 of 2017 (SZ)	C.H.Balamohan Pondicherry Vs The Union of India Rep.,by its Secretary to the Government, The Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s.Yogeshwaran Counsel for Appellant M/s.Syed Nurullah Sheriff for R1 & R2 M/s. E.Manoharan for R3	01-04-2019

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
6	Application No.71 of 2017 (SZ)	Thomas Rodrigues, And others Vs The Deputy Commissioner, Manipal Karnataka State And 14 others	M/s. Thilaknarayan Counsel for Applicant M/s. Devraj Ashok for R1 to R7, R9 to R14	01-04-2019
7	Application No.157 of 2016(SZ)	Marvel River View County Owner's Welfare Association, Rep by its Secretary, Manapakkam,Chennai Vs The Chairman, Airport Authority of India, New Delhi and 7 others	Mr.A.Krishnamurthy Party in Person M/s.S.Venkatesan for R1 & R6 M/s. E.Manoharan for R2,R3 & R7 M/s.Me.Sarashwathy for R4 & R5 M/s. H.Yasmeen Ali for R8	01-04-2019

8	Application No.215 of 2015(SZ)	<p style="text-align: center;">I.K.Biju, Kozhikode. Vs State of Kerala Rep. by its Chief Secretary, Secretariat, Thiruvananthapuram and 10 others</p>	<p style="text-align: center;">M/s. Rajan Vishnuraj Counsel for Applicant</p> <p style="text-align: center;">M/s. E.K.Kumaresan for R1,R3,R5,R8,R9 & R11 M/s. Kingston Jerold for R2 M/s.Vidya lakshmi for R4 & R6 M/s.M.R.Gokul Krishnan for R7 M/s.T.N.C.Kaushik for R10</p>	<p style="text-align: center;">(File submitted to Principal Bench, New Delhi)</p>
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Registrar I/C